



**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.243/59/HDB/2017
NAME OF THE COMPANY	Ind- Barath Thermotek Pvt Ltd&Others
NAME OF THE PETITIONER(S)	Ind-Barath Power Infra Ltd
NAME OF THE RESPONDENT(S)	Ind-Barath Thermotek Pvt Ltd &Others
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Niranjan Reddy S. Chidambaram	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Niranjan Reddy FOR LAKSHMIKANTH REDDY DESAI	R5 & R6	8130550663	
Y. SURYANARAYANA (Adv)	Advocate R2	9849866556	

D.V.A.S. Ravi Prasad Advocate for R1 & 3
Surya Constitute Lawyers
S. Niranjan Reddy
Prasad

Heard Shri S. Chidambaram, Learned PCS for the Petitioner, Shri S. Niranjan Reddy, Learned Senior Counsel along with Shri Lakshmikanth Reddy Desai, Learned Counsel for R- 5 & 6, Shri Y. Suryanarayana, Learned Counsel for R-2 and Shri D.V.A.S. Ravi Prasad, Learned Counsel for R-1 & 3.

The Learned Counsels for the Respondent 1 & 3 takes notice and waives further notice and requests time till 17.11.2017 to file his reply. Shri S. Chidambaram, Learned PCS is directed to serve notice to R-4, 7 & 8 by intimating the next date of hearing and submit proof of service by the next date of hearing. Post the case along with CP 235/2017 on 17.11.2017. The Registry is directed to number the Company Application(s) if any filed, if it is in order, along with the CP. Post the case on 17.11.2017

Member (T)

Member (J)